

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE COMPANY: Anuj Tiwari (RP of Sparkspell Homes Pvt Ltd) V/s Saurabh Pandey & Ors

SECTION OF I & B CODE: 25(j) R/w 43, 45, 50 & 66 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhishek Tripathi with	Advocate	Respondent No-2	Abhishek
<u>2.</u>	(Shri R.P. Agarwal)	Sr. Advocate		
<u>3.</u>	Yash Tandon	Adv	For Applicant	Yash Tandon

**IVN.P NO. 01/2021 IN CP NO.(IB)76/ALD/2019**

Sh. Yash Tandon, Advocate for the Applicant and Sh. R.P. Agarwal, Sr. Advocate assisted by Sh. Abhishek Tripathi, Ld. Counsel for the Respondent No. 2 are present.

Ld. Counsel for the applicant states that he has received e-mail intimating him that Sh. Alok Tripathi shall put in appearance on behalf of the Respondent No. 3 to 5, however, affidavit of service has not been filed to show that the other respondents have been noticed. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 26<sup>th</sup> April, 2021 before the Regular Court.

← Sd →

**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

**Dated : 17.03.2021**

Typed by :  
Kumud Narayan  
(P.S.)